## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

> CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: INDUSTRIAL VENTURE CAPITAL LTD

NAME OF THE RESPONDENT(S)

: MUTHUR MURUGAN MILLS LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

PRIYADARSHINI N

AKHIL JAIN

FOY T.R. BHASKAR

R. VIDHYASHANKAR ? R. ASHORIWMAR

**ORDER** 

Ms. Priyadarshini. N. Counsel for Petitioners present. Mr. R. Vidhyashankar and Mr. R. Ashokkumar, Counsel for Respondents present. Both the parties prayed for time. At request, time is enlarged for arguments with a condition that in case the Counsels will not be in a position to submit their final arguments, appropriate orders shall be passed on the next hearing. Put up on 17.07.2017 at 10.30 a.m.

( - U it ager fless

(S. VIJAYARAGHAVAN) **MEMBER (TECHNICAL)**  (CH. MOHD. SHARIEF TARIØ) MEMBER (JUDICIAL)